

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 312
IA-1357/2024,
In
IB-809(ND)/2021

IN THE MATTER OF:

M/s. Metalite Eco Future Labs Pvt Ltd. Petitioner/Applicant
..... Respondent

Order under Section 10 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 04.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For IT Department : Mr. Gaurav Gupta, Mr. Shivendra Singh, Mr. Yojit Pareek, Mr. Namit Gupta
For Liquidator : Mr. Rachit Mittal, Mr. Parish Mishra, Mr. Adarsh Srivastave Advs.

ORDER

Due to paucity of time, the matter is adjourned to **25.07.2024**.

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(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik